

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1533-1534 OF 2005

SUDHAKARAN @ SUDHA AND ANR.

Appellant (s)

VERSUS

STATE OF KERALA
(Office report on default)

Respondent(s)

Date: 24/01/2011 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
(IN CHAMBERS)

For Appellant(s) Mr. G. Prakash, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R
Time extended by another four weeks for
compliance of the office report.

[Madhu Bala]
Sr.P.A.

[Savita Sainani]
Court Master